

RESOURCES be pleased to state :

(a) whether erosion poses a great threat to the feeder canal of Farakka, and

(b) if so, what immediate effective steps Government propose to take to stop erosion ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b). Erosion is taking place at some points on the right bank of the river Ganga. The Farakka Barrage Project Organisation has been attending to the required protection works for the project complex.

**Implementation of Recommendations
Nanda Committee on Unemployment
Among Indian Seamen**

802. DR. SUDHIR ROY : Will the Minister of TRANSPORT be pleased to

state :

(a) whether Nanda Committee Report on unemployment among Indian Seamen accepted by the Government, has been fully implemented ; and.

(b) whether unemployment relief is being extended to those seamen who are not getting jobs for years together ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) The recommendations made by the Nanda Committee in its Part I report are in different stages of implementation. Some of the principal recommendations and the action taken thereon is given in the statement attached.

(b) Covered in S.No. 4 of the statement given below.

Statement

Regarding Implementation of the Recommendations of the Nanda Committee on Unemployment among Indian Seamen.

S. No.	Recommendation	Action taken
(1)	(2)	(3)
1.	No fresh recruitment and training to be resorted to till the trained candidates waiting for placement are fully absorbed.	Pre-sea training has been suspended in all the three rating training establishments.
2.	Seamen not responding to two consecutive call notices to be deemed ineffective and to be issued with show cause notice for cancelling their registration.	According to orders issued by the Director General of Shipping to the Director, Seamen Employment Office, Bombay and Calcutta, the first call notice itself will be in the form of a show cause notice and if the seaman does not respond, he has to give satisfactory and sufficient explanation to the Director, S.E.O. within 30 days. In that case he will be sent another call notice which will be final and if he still remains absent for any season whatsoever, his registration would stand cancelled.

(1)

(2)

(3)

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| 3. Retirement age of the seamen is to be reduced to 58 years from the present 60 years. | Orders have been issued that the reduced retirement age would be applicable to seamen who are registered on or after 1-7-1982. |
| 4. A scheme for financial assistance to the unemployed seamen be worked out and implemented. | This has been discussed in detail at various meetings of shipowners and seafarers but no acceptable scheme has yet been finalised. Shipowners have expressed their inability to make funds available in the present state of recession. |
| 5. Issue of Continuous Discharge Certificates to be confined to the Shipping Masters at Bombay and Calcutta only | Orders have been issued restricting the issue of CDGs to Bombay and Calcutta. |
| 6. Pre-entry medical standards for seamen to be reviewed. | After consultation with Ministry of Defence, it is felt that existing medical standards are adequate. |
| 7. Pre-entry educational qualification to be raised to standard X (pass) from standard VIII (pass) | Since pre-sea training has been suspended now the revised educational standards will be decided at the time of next advertisement for intake of trainees. |

Budget Allocation for Railways Line in Karnataka

803. SHRI NARSING RAO SURYA-WANSHI : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is true that due to meagre budget allocation to Karnataka, all Railway expansion and conversion Projects like Bangalore-Guntakal residual works, Bangalore-Mysore metre gauge into Broad gauge, Mangalore-Karware-Konkan Railway doubling of track between Krishnarajapuram and Whitefield etc; have come to grinding halt and threatening to throw nearly 20,000 daily wage workers of job ; and

(b) if so, steps proposed to be taken to solve the problem ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) and (b). Funds for Railway Projects are allotted not on

the consideration of its location in a State, but on its priority, stage of progress and availability of resources, so as to derive maximum benefits from the investments. For Mysore-Bangalore conversion, the allotment of funds for 1985-86 has been increased to Rs. 1 crore from the original budget outlay of Rs. 50 lakhs. For doubling between Krishnarajapuram and Whitefield budget allotment is Rs. 16 lakhs and additional funds through supplementary demands of grants is under consideration. Construction of Mangalore-Karwar line is not an approved project. Besides these adequate funds have been allotted for residual works on major projects i.e. Wheel and Axle Plant Bangalore, Bangalore-Guntakal conversion, Mangalore-Hassan M.G. line etc.

Conversion of Secunderabad Guntakal Rail Line into Broad Gauge

804. SHRI M. SUBBA REDDY : Will the Minister of TRANSPORT be pleased to